

# HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

\*\*\*\*\*

## ORDER

No: 969 of 2021/RG

Dated: 13-10-2021

Whereas, Ms. Falak Bashir D/o Bashir Ahmad R/o Hassi Bhat, Rainawari, Srinagar alongwith 07 others were engaged as Research Assistants in the High Court of Jammu & Kashmir and Ladakh, vide High Court Order No. 757/RG/GS dated 27.08.2021, on consolidated honorarium of Rs. 40,000/- per month and pursuant thereto, she joined on 01.09.2021.

Whereas, on the directions of Hon'ble the Chief Justice, the eligibility of all the engaged Research Assistants was re-verified and it was found that Ms. Falak Bashir has not given correct details about her enrolment as an Advocate.

Whereas, on directions of the Hon'ble Chief Justice the matter was placed before the Hon'ble Committee for Appointment of Oath Commissioners and Research Assistants for soliciting further directions and the Hon'ble Committee vide its resolution dated 21.09.2021 was pleased to resolve that the undersigned shall issue notice to said Ms. Falak Bashir seeking her explanation in the matter.

Whereas, in the meanwhile Ms. Falak Bashir tendered her resignation from engagement as Research Assistant citing reasons that she is unable to continue her duties owing to domestic compulsions.

Whereas, as directed, the resignation was placed before the Hon'ble Committee and the Hon'ble Committee has been pleased to recommend that the resignation of the official be accepted. The Hon'ble Committee has also been pleased to recommend to authorize the undersigned to issue order of engagement of the candidate next in the order of merit. Whereas, the recommendation of the Hon'ble Committee was duly accepted by the Hon'ble the Chief Justice.

Now, keeping in view the facts mentioned above, it is hereby ordered as under:

- i. The resignation of Ms. Falak Bashir D/o Bashir Ahmad R/o Hassi Bhat, Rainawari, Srinagar as Research Assistant is accepted forthwith.

12

ii. Sanction is accorded to the engagement of Ms. Saiqa Jan D/o Shri Mohd. Khalil Paul R/o Eidgah Colony Humhama, Srinagar, who figures next to the last selected candidate in the general merit list, as Research Assistant in the High Court of Jammu & Kashmir and Ladakh on consolidated honorarium of Rs. 40,000/ per month, subject to the following conditions:

- a) The engagement will be purely on contractual basis initially for a period of one year and shall be governed as per the guidelines issued by the High Court vide Notification No. 578 dated 30.08.2016 which has been duly notified in the Government Gazette and uploaded on the official website of the Hon'ble High Court.
- b) The selected/engaged candidate shall furnish an undertaking before the Registrar General in terms of guidelines No. 8 of the Notification No. 578 dated 30.08.2016 as per Schedule-I of the Guidelines under reference, within seven days from the date of order failing which he/she shall not be allowed to take up the assignment.

**By Order.**

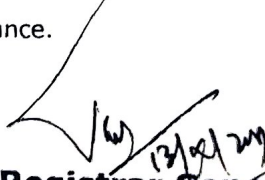
  
**(Jawad Ahmed)**  
**Registrar General**

No: 45058-78/RG/95

Dated: 13-10-2021

**Copy of the above forwarded to the:-**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar
2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_  
..... for information of Their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.  
..... for information.
4. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar,  
..... for information and necessary action.
5. CPC, eCourts, High Court of J&K and Ladakh, Srinagar for information with the request to upload the same on the official website of the Hon'ble High Court.
6. Director Finance, High Court of J&K and Ladakh, Srinagar.
7. Accounts Officer, High Court of J&K, Jammu/Srinagar  
..... for information and necessary action.
8. Incharge Library, High Court Wing Jammu/Srinagar for information and for keeping the record of the same.
9. Ms. \_\_\_\_\_  
..... for information and necessary compliance.

  
**Registrar General**